

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/674A/(IB)/2017
NAME OF THE PETITIONER(S) : RELIANCE COMMERCIAL FINANCE LTD
NAME OF THE RESPONDENT(S) : VASAN DENTAL HOSPITAL PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

MR. Jasood Vardhan
FOR
K. MOORTHY.

Senior Counsel,
Counsel for
Petitioner

Vm

Preeti - S. Arasu
for Rajagopal + Raghunathan
Advocates

Counsel for Resp Preeti

ORDER

Counsels representing both the parties are present. Counsel for petitioner submitted that they received counter only yesterday and prayed for time to file reply. Time is enlarged at request with a direction to file reply and furnish copy of the same to the other side prior to the next date of hearing. Both the counsels are also directed to make submissions. Put up on 06.02.2018.

sd-
(S VIJAYARAGHAVAN)
Member(Technical)

sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)